



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,27th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
43	Bail Appln./1627/2021 CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST, FIXED	FAKAR UDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
24	WP(C)/3402/2021 CAVT. NO.04772/021, B/O	RONGPUR CO-OPERATIVE SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MAHMUD MR S H MAHMUD	SC, CO OP MS. S T BOKTH FOR CAVEATOR
25	WP(C)/3403/2021 B/O	DHARANIDHAR SARMA AND 2 ORS Versus ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	GA, ASSAM
26	WP(C)/3405/2021 B/O	BISWA KUMAR BARUAH Versus STATE OF ASSAM AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. P K MAHANTA	SC, FOREST
27	WP(C)/3406/2021 B/O	SMTI GITA KALITA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
<u>ORDERS</u>				
28	Cont.Cas(C)/256/2020 FIXED	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
31	WP(C)/3270/2021 FIXED	PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
32	WP(C)/3348/2021 FIXED	KADDUS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM SC, REVENUE
33	WP(C)/3379/2021 FIXED	PORESH CH. HALOI Versus THE UCO BANK AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR M K ROY
34	WP(C)/3404/2021 B/O	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
35	I.A.(Civil)/1115/2021 FIXED in WP(C)/2436/2021	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND 3 ORS. Versus INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION AND 8 ORS.	MR. N ANIX SINGH	MR T H HAZARIKA
	WITH WP(C)/2436/2021	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. N ANIK SINGH (SC, IRCTC) ASSTT.S.G.I. SC, SC, IRCTC SC, NF RLY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./1235/2021 FIXED	JATIN CHANDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
52	Bail Appln./1369/2021 FIXED	MD. AKRAM ALI @ IKRAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR D BARMAN MR. K M HASSAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/2650/2020 (BY SLIP)	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH
	WITH			
24	Cont.Cas(C)/192/2018	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
	WITH			
25	WP(C)/345/2021 FIXED	AJANTA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, TET GA, ASSAM MS. P CHAKRABORTY (SC, SEC EDU., R-1,5)
	WITH			
26	WP(C)/409/2021	GITANJALI DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
	WITH			
27	WP(C)/457/2021	MANASH JYOTI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	SC, SEC. EDU. SC, SEC. EDU. SC, TET GA, ASSAM
	WITH			
28	WP(C)/622/2021	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, ELEM. EDU GA, ASSAM
	WITH			
29	WP(C)/646/2021	RATUL BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
	WITH			
30	WP(C)/662/2021	SNEHALATA ROY Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA	SC, RMSA SC, RMSA SC, TET GA, ASSAM

31	WITH WP(C)/664/2021	MAHESH RABIDAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R R KAUSHIK	SC, SEC. EDU. GA, ASSAM
32	WITH WP(C)/670/2021	PARTHA NARAYAN SINHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, RMSA GA, ASSAM
ORDERS				
33	Cont.Cas(C)/103/2020 B/O	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. N GOSWAMI, GA MR. B K BHAGAWATI MR P NAYAK, SC FINANCE DEPTT. MS P DAIMARI MS K KALITA
34	WITH Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH Versus MOHAMMAD ARIZ AHMED AND ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. D SAIKIA MR. B K BHAGAWATI MR. B GOGOI MR P NAYAK MS K KALITA MR A CHALIHA
	WITH I.A.(Civil)/2035/2020 in Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH Versus NITIN KHADE, IAS	MR N N UPADHYAYA MR. B B KAKATI	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

21	WP(C)/3006/2021 FIXED	A1 FACILITY AND PROPERTY MANAGERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	MR. R DUBEY (R-6) MS. A B KAYASTHA (R-6) MR. A N I HUSSAIN (R-6) SC, HEALTH AND F W
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	CRP(I/O)/28/2020 (P/H) FIXED (BY SLIP)	M/S. NORTH EAST BUSINESS ENTERPRISE PVT. LTD. Versus PRANAB KUMAR GHOSE AND ANR.	MR. K N CHOUDHURY MR. P CHOUDHURY MR. P CHOUDHURY MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR. K N CHOUDHURY MR. D BARUAH MR. A I Ali
ORDERS				
22	I.A.(Civil)/558/2020 In RSA/140/2007(D/O), B/O in RSA/140/2007	ON THE DEATH OF HAREN SARMA, HIS LEGAL HEIRS AND ORS. Versus JOGENDRA CH. SARMA AND 8 ORS.	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRAVORTY MR. C GOSWAMI
	WITH I.A.(Civil)/2652/2018	ON THE DEATH OF HIREN SARMA, HIS LEGAL HEIRS AND 8 ORS Versus SRI JOGENDRA CHANDRA SARMAH	MR. S R BHATTACHARJEE MR. N DHAR MR. R DAS MR A J GHOSH MS. S DASGUPTA MS J K JAISWARA MR. S BHATTACHARJEE	MR. C GOSWAMI
	WITH I.A.(Civil)/4186/2019	ON THE DEATH OF LATE HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS Versus JOGENDRA CH. SARMA and 8 ORS	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRABARTY MR. C GOSWAMI

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